


NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/356/ (IB)/2017  
NAME OF THE PETITIONER(S) : MEHUL MEHTA  
NAME OF THE RESPONDENT(S) : ALECTRONA ENERGY PVT LTD  
UNDER SECTION : 433 ( e)(f)


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	PREETHI ARAVU	COUNSEL FOR PETITIONER	
2.	TANYA KAPOOR	FOR PETITIONER	

**ORDER**

Counsel for petitioner present. No representation on behalf of the respondent. Counsel for petitioner is directed to send private notice to the respondent. He is directed to file the proof of sending and effecting the notice to the respondent, by way of an affidavit, before the next date of hearing. Counsel for petitioner is also directed to file an affidavit and bank statement in view of Section 9(3)(b)(c) of I&B Code, 2016. The Registry is directed to send notice to the respondent. Put up on **04.07.2017 at 02.30 P.M.**

  
(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))

  
(K. ANANTHA PADMANABHA SWAMY)  
(MEMBER (JUDICIAL))